

HIGH COURT OF MADHYA PRADESH

MEMO

No. 964 /Confdl./2015
II-15-12/2000 (Part-11)

Dated 15th October, 2015

To,

The Registrar (Academic Programmes),
National Judicial Academy,
Bhadbhada Road, Suraj Nagar,
BHOPAL-462044.

Subject: Workshop on Personal Laws, Family Disputes, Prevention of Domestic Violence Law to raise greater sensitivity (Courts dealing with Matrimonial issues) (P - 957) scheduled to be held from 26th - 29th November, 2015 (4 days) at NJA, Bhopal.

On the above subject, I am to state that, nomination of two judicial officers (Shri Akhilesh Joshi, Principal Judge, Family Court, Barwani and Shri Ajay Prakash Mishr, Principal Judge, Family Court, Anuppur), sent vide this Registry Order No.707/Confdl/2015, dated 15.07.2015 for the aforesaid workshop has been **recalled** as they have been transferred from Family Court.

Shri Vivek Singh Raghuvanshi, Principal Judge, Family Court, Indore and **Shri Shailendra Kumar Nagotra, Principal Judge, Family Court, Sehore** have been **nominated** in place of above named officers to participate in the "Workshop on Personal Laws, Family Disputes, Prevention of Domestic Violence Law to raise greater sensitivity (Courts dealing with Matrimonial issues) (P - 957) scheduled to be held from 26th - 29th November, 2015 (4 days) at NJA, Bhopal.


REGISTRAR GENERAL

Endt. No. 965 /Confdl./2015
II-15-12/2000(Pt.-11)

Dated 15th October, 2015

Copy forwarded to:

1. (1) Shri Akhilesh Joshi, Special Judge SC/ST(PA) Act, Barwani for information.
- (2) Shri Ajay Prakash Mishr, I ADJ, Anuppur for information.

- (3) Shri Vivek Singh Raghuvanshi, Principal Judge, Family Court, Indore **for information and compliance.**
- (4) Shri Shailendra Kumar Nagotra, Principal Judge, Family Court, Sehore **for information and compliance.**

The nominated Judicial Officers are directed to observe following instructions:

- To intimate the Registry about their participation in the programme.
 - To deposit T.A. / D.A. bills as per rules. Attention is also invited to this Registry D.O. No. 657/Confdl/2008, dated 24-6-2008 in this regard.
 - **To bring Laptop during the training programme.**
 - To apprise with the contents of the Joining Instructions available on the NJA website **www.nja.gov.in** and observe the same.
 - To send comments/suggestions regarding experience of programme to the Director, MPSJA, Jabalpur.
2. The District & Sessions Judge **Barwani / Anuppur** for information.
 3. The I/c Director, MPSJA, Jabalpur for information.

(Handwritten signature and date)
15.10.15

**(VED PRAKASH)
REGISTRAR GENERAL**

(Handwritten mark)